



\$~41 to 44

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

41

+ W.P.(C) 9824/2019 & CM APPLs. 40523-40524/2019, 2450/2020  
INDIAN CABLE NETCOMPANY LIMITED ..... Petitioner

Versus

UNION OF INDIA & ORS. .... Respondents

42

+ W.P.(C) 10535/2019 & CM APPLs. 6825/2020, 6833/2020  
M.M. CERAMICS & FERRO ALLOYS ..... Petitioner

Versus

UNION OF INDIA & ORS ..... Respondents

43

+ W.P.(C) 13701/2019 & CM APPLs. 55194/2019, 27025/2020  
DISH INFRA SERVICES PVT. LTD. .... Petitioner

Versus

UNION OF INDIA AND ORS. .... Respondents

44

+ W.P.(C) 9825/2019 & CM APPLs. 40527-40528/2019, 2451/2020,  
SITI NETWORKS LIMITED ..... Petitioner

Versus

UNION OF INDIA & ORS. .... Respondents

**Present:-** Mr.S.Ganesh, Senior Advocate with Mr.Tushar Joshi,  
Advocate for Petitioners in Items No. 41, 43 & 44.  
Mr.Vikram Nankani, Senior Advocate with  
Mr.Prithwiraj Choudhuri, Mr.Arnab Roy & Mr.Akash  
Vajpai, Advocates for Petitioner in Item No. 42.  
Mr.Amit Bansal, Senior Standing Counsel with  
Ms.Vipasha Mishra, Advocate for R-2 in Item no. 42.  
Mr.Vikas Mahajan, CGSC for UOI in Item no. 43.



Mr.Aditya Singla, Senior Standing Counsel for DRI  
with Ms.Akanksha Mehta, Advocate for DRI in Items  
No.41,43&44.

Ms.Arati Bansal, Adv. for UOI in Item No.42.

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE PRATEEK JALAN**

**ORDER**

**17.12.2020**

%

The proceedings in the matter have been conducted through video conferencing.

No time left.

List on 2<sup>nd</sup> February, 2021.

**CHIEF JUSTICE**

**PRATEEK JALAN, J**

**DECEMBER 17, 2020**

**'pv'**